

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-3730/2016

New Delhi, this the 7th day of November, 2016.

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Smt. Manju Singh,
Flat No. 122, L&T Pocket,
Sector 18B, Phase-II,
Dwarka,
New Delhi.

... Applicant

(By Advocate : Sh. Yogesh Mahur)

Versus

1. The Secretary,
Education, Directorate of Education,
Old Secretariat, Civil Lines,
New Delhi.
2. Smt. Premlata,
Head School,
Vice Principal,
Government Girls Senior Secondary School,
A-Block, Saraswati Vihar,
New Delhi-110034.
3. The Director of Education,
Directorate of Education,
Room No. 10,
Old Secretariat, Civil Lines,
New Delhi 110054.

... Respondents

ORDER (ORAL)

Hon'ble Mr. Shekhar Agarwal, Member (A)

Counsel for the applicant argued that the applicant was on the top of the eligibility list. However, she has not been granted promotion to the post of PGT(Economics). She submitted a representation to the respondents on 04.08.2016 but the same is yet to be considered by them.

2. Learned counsel for the applicant submitted that the applicant would be satisfied in case directions were given to the respondents to dispose of her representation within a given time frame.

3. Accordingly, we dispose of this OA at the admission stage itself without issuing notice to the respondents and without going into the merits of the case with a direction to them to take a decision on the representation of the applicant within a period of sixty days from the date of receipt of a certified copy of this order. They shall communicate their decision to the applicant by means of a reasoned and speaking order. No costs.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

/ns/